

1	2	3
II. WEST	6. Gujarat	27
	7. Madhya Pradesh	246
	8. Maharashtra	34
III. NORTH	9. Delhi	4
	10. Haryana	90
	11. Himachal Pradesh	14
	12. Jammu and Kashmir	9
	13. Punjab	257
	14. Rajasthan	114
	15. Uttar Pradesh	197
IV. SOUTH	16. Andhra Pradesh	143
	17. Kerala	36
	18. Karnataka	57
	19. Tamil Nadu	86
	Total	1782

Payment made by each Member of Indian Contingent to Los Angeles

3151. SHRI RAM PRASAD AHIRWAR : Will the Minister of SPORTS be pleased to state :

(a) whether each member of the Indian contingent to Los Angeles Olympics was asked to pay nearly Rs. 16,000 for their boarding and lodging expenses at Los Angeles ;

(b) whether many of the sports persons selected had to pay this amount from their own pockets ; and

(c) whether any if so, what help is given by Government to the players who participate in international competitions ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF SPORTS (SHRI ASHOK GPHLOT) : (a) Government did not ask any member of the Indian Olympic Contingent to deposit any amount towards boarding and lodging expenses at Los Angeles.

(b) No representation has been received

by the Government from any such sports person on this point.

(c) Government assists participation in international competitions including Olympics by meeting the passage cost of the players and releasing requisite foreign exchange.

Payment to DDA for Flats in Shalimar Bagh Part II before actual

3152. SHRI NARAYAN CHOUBEY : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether flats in Shalimar Bagh Part II have been allotted to those who had registered by a draw of lots and they were asked to pay around Rs. 8000 or so before being given the actual possession ;

(b) whether these flats have not been completed so far but the allottees are being asked to pay monthly instalments ;

(c) if so, the reasons thereof ;

(d) whether Government are aware that in the low income group, the allottees can